

श्री जनेश्वर मिश्र : इलाहाबाद यूनिवर्सिटी में पुलिस बस गई। यह जो हलचल है पढ़ाई लिखाई के सम्बन्ध

MR. SPEAKER : No, no. Nothing that he says will go on record.

SHRI JANESHWAR MISRA : **

श्री रामसेवक यादव : बनारस हिन्दू यूनिवर्सिटी केन्द्र की है और उसके इम्तहान बन्द हो गये हैं, विद्यार्थियों के इम्तहान नहीं हो रहे हैं। इस पर शिक्षा मंत्री को बयान देना चाहिए यह वहाँ के मुख्य मंत्री के पागलपन की वजह से हो रहा है।

अध्यक्ष महोदय : मैं स्टेटमेंट के बारे में कह दूंगा। उसके अलावा कुछ नहीं।

SHRI S. KUNDU (Balasore) : Are you asking the Minister to make a statement ?

MR. SPEAKER : I will convey that to the Minister.

श्री रामसेवक यादव : बनारस हिन्दू यूनिवर्सिटी के बारे में मैं कह रहा हूँ। दूसरी वस्तुओं के बारे में मुझे कोई ऐतराज नहीं है।

अध्यक्ष महोदय : वहाँ पर स्टेट पुलिस फोर्स है।

श्री रामसेवक यादव : मैं बनारस हिन्दू यूनिवर्सिटी के बारे में कह रहा हूँ। वहाँ इम्तहान स्थगित हो गये हैं। किन्तु परिस्थितियों में परीक्षाएँ स्थगित हुई हैं इसके बारे में शिक्षा मंत्री बयान दें।

MR. SPEAKER : May I request members not to get up and mention matters about which there is no intimation to me ? I am not going to allow this.

12.38 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CENTRAL EXCISE RULES AND CUSTOMS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules ; 1944:—

- (i) G. S. R. 1096 published in Gazette of India dated the 25th July, 1970 together with an explanatory memorandum.
- (ii) G. S. R. 1097 published in Gazette of India dated the 25th July, 1970 together with an explanatory memorandum.
- (iii) G. S. R. 1111 published in Gazette of India dated the 1st August, 1970 together with an explanatory memorandum.
- (iv) G. S. R. 1121 published in Gazette of India dated the 1st August, 1970 together with an explanatory memorandum. [Placed in Library. See No. LT—4001/70]

(2) A copy each of following Notifications (Hindi and English versions) under section 159 of Customs Act 1962 :—

- (i) G. S. R. 1112 published in Gazette of India dated the 1st August, 1970 together with an explanatory memorandum.
- (ii) G. S. R. 1118 published in Gazette of India dated the 30th July, 1970 together with an explanatory memorandum. [Placed in Library. See No. LT—4002/70]

MR. SPEAKER : The practice is to send intimation to me in advance. He is a new Minister. In future, he must do so.